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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/1/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CA/2/2017  
NAME OF THE PETITIONER(S) : BF PRECISION PVT LTD  
UNDER SECTION : 2(41)

S.No.	Name (in Capital)	Represented by	Signature
1.	Soy Joseph	PCS For the Applicant	

**ORDER**

PCS Shri Soy Joseph representing the entity present and submitted arguments in relation to change of financial year. After hearing, Order is reserved.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)